## HIGH COURT OF MANIPUR AT IMPHAL

## **NOTIFICATION**

Imphal, the 20th June, 2025

No. HCM/1/96-BENCH/ : It is informed to all learned members of the Bar and litigants that Hon'ble The Chief Justice is pleased to constitute the regular sitting of the Division Benches and Single Benches as per the following table w.e.f. 07-07-2025, until further order(s):

## Schedule No. 1

DAY	DIVISION BENCH	SINGLE BENCH
Monday		
Tuesday	Hon'ble the Chief Justice	1. Hon'ble the Chief Justice
Wednesday	with	2. HMJ A. Bimol Singh
Thursday	HMJ A. Bimol Singh	3. HMJ A. Guneshwar Sharma
Friday		

## Schedule No. 2

DAY	DIVISION BENCH	SINGLE BENCH
Monday		
Tuesday	Hon'ble the Chief Justice	1. Hon'ble the Chief Justice
Wednesday	with	2. HMJ A. Bimol Singh
Thursday	HMJ A. Guneshwar Sharma	3. HMJ A. Guneshwar Sharma
Friday		

- Regular Division Bench sitting shall alternate between Schedule No. 1 and Schedule No. 2 on a weekly basis, starting with schedule no. 1.
- There shall be a Special Division Bench every Friday as per requirement.

This issue in supersession of all earlier notifications in this regard.

By Order etc.

Sd/-

(KH. AJIT SINGH)
REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR
Imphal, the 20th June, 2025

Endt. No. HCM/1/96-BENCH/12620 - 34 Copy to:

- 1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
- 2. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
- 3. The P.S to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
- 4. The Advocate General, Government of Manipur.
- 5. The Chairman, Bar Council of Manipur.
- 6. The Registrar General, High Court of Manipur.
- 7. The Registrar (Vigilance)/(Admn.), High Court of Manipur.
- 8. The Government Advocates, Government of Manipur.
- 9. The Deputy Solicitor General of India, High Court of Manipur.
- 10. The President, High Court Bar Association, Manipur.
- 11. The President, AMBA, Manipur.
- 12. All the Joint Registrars, High Court of Manipur.
- 13. All the Deputy Registrars, Language Officer, High Court of Manipur.
- 14. All the Assistant Registrars/Court Managers Gr. II, Librarian, High Court of Manipur.
- 15. The System Analysts, High Court of Manipur.
  - He is requested to upload the same on official website.
- 16. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
- 17. All the Court Masters, High Court of Manipur.
- 18. The Concerned/Guard File.

REGISTRAR (JUDL.) HIGH COURT OF MANIPUR

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